

**STATUS REPORT-CUM-CAUSE LIST OF THE EXTREMELY URGENT MATTERS  
FILED THROUGH DEDICATED EMAIL ID [ud.islampur.filing2020@gmail.com](mailto:ud.islampur.filing2020@gmail.com)  
REPORT ON THE BASIS OF EMAILS RECEIVED WITHIN 11.00 A.M ON 26.04.2020  
TILL 1.00 P.M ON 27.04.2020 for hearing on 28.04.2020**

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Sl. No.	Brief Description of “extremely urgent matter” received through mail	Filing lawyer	Whether considered for hearing through VC	Registration No.	Hearing schedule through Video conferencing at the video shown above and already given in the guideline also uploaded in the official website of Uttar Dinajpur Judgeship	Remarks
1	An application u/s. 439 of Cr.P.C in c/w Karandighi P.S Case No.328/2019 dt. 08/10/2019 u/s. 447/302/326/34 of IPC R/W Sec.25(i)(A)/27 Arms Act. Adding Sec. 396/297/412/120(B) IPC (G.R No. 2599/2019) pending before the Ld. A.C.J.M., Islampur. 1) Rahid Seikh @ Sk. S/o Abdul Salam 2) Noor Alam @ Nur Barut Ali S/o. Seikh @ Sk. Saiful 3) Martuj Alam S/o. Abdul Majid 4)Sajjak Alam S/o.Abdul Majid, all are of vill. Chhoto Sohar, P.S. Karandighi, U/Dinajpur ..... Accd/petitioners	Sri Ashis Sarkar	Yes	CrI. Misc. Case No.107/2020	28.04.2020 12.00 noon	
2	An application u/s. 437 of Cr.P.C in c/w Islampur P.S Case No.280/2020 dt. 16/04/2020 u/s 6 of POCSO Act r/w sec. 120(b) of IPC pending before the Ld. Court. Enamul (55), S/o Pabiruddin of vill. Babdabgacg, P.S. Islampur, U/Dinajpur ..... Accd/petitioner	Sri Saumendu Majumder	Yes	Islampur P.S Case No.280/2020	28.04.2020 12.10 pm	
3	An application u/s. 437 of Cr.P.C in c/w Islampur P.S Case No.267/2020 dt. 11/04/2020 u/s. 6 of POCSO Act pending before the Ld. Court. Habul@ Habibul Rahaman (18) S/o Islamuddin of vill. Kadamgachhi, P.S. Islampur, U/Dinajpur ..... Accd/Petitioner	Mr. Abu Bakkar Md. Khalid Saifullah	Yes	Islampur P.S Case No.267/2020	28.04.2020 12.20 pm	
4	An application u/s. 439 of Cr.P.C in c/w Karandighi P.S Case No.156/2020 dt. 12.03.2020 u/s. 498(A)/302/304B/34 of IPC R/W Sec. ¾ DP Act (G.R No. 635/2020) pending before the Ld. A.C.J.M., Islampur. 1. Chandan Biswas@Monku S/o.Lt. Ramendra Narayan Biswas. 2. Lili Biswas, W/O. Lt. Ramendra Narayan Biswas both are of vill. & P.S. Karandighi, U/Dinajpur ..... Accd/petitioners	Asit Kumar Das	Yes	CrI. Misc. Case No.110/2020	28.04.2020 12.30 pm	
5	An application u/s. 439 of Cr.P.C in c/w Islampur P.S Case No.61/2020 dt. 30.01.2020 u/s. 498(A)/302/201 of IPC (G.R No. 229/2020) pending before the Ld. A.C.J.M., Islampur. 1. Pasir S/o.Rangu Mohd.	Firoz Ahmed	Yes	CrI. Misc. Case No.111/2020	28.04.2020 12.40 pm	

	2. Sakina Khatun, W/O. Pasir both are of vill. Hulugachh P.S. Islampur, U/Dinajpur ..... Accd/petitioners					
6	An application u/s. 439 of Cr.P.C in c/w Chakulia P.S Case No.222/2019 dt. 10.08.2019 u/s. 406/420 of IPC adding section 409 of IPC (G.R No. 2069/2019) pending before the Ld. A.C.J.M., Islampur. Amrita Biswas S/O. Lt. Amuliya Biswas of vill. Bidanandapally P.S. Chakulia, U/Dinajpur ..... Accd/petitioners	Rabin Sarkar	Yes	CrI. Misc. Case No.112/2020	28.04.2020 12.50 pm	
7	An application u/s. 439 of Cr.P.C in c/w Goalpokher P.S Case No.72/2020 dt. 14.03.2020 u/s. 363/365 of IPC (G.R No. 684/2020) pending before the Ld. A.C.J.M., Islampur. Saddam S/O. Sahirul Haque of vill. Dayaramgachh P.S. Chopra U/Dinajpur ..... Accd/petitioners	Shah Alam	Yes	CrI. Misc. Case No.113/2020	28.04.2020 1.00 pm	
8	An application u/s. 437 of Cr.P.C in c/w Chopra P.S Case No.892/2019 dt. 29.10.2019 u/s. 363/365 of IPC r/w/s 4 of POCSO Act GR-2839/2019 Rohit <a href="#">Das@Rohit</a> Ram S/o Hira Das of vill. Dhamigachh, P.S. Chopra, U/Dinajpur ..... Accd/Petitioner	Moumita Saha	Yes	POCSO – 57 of 2019	28.04.2020 1.10 pm	
9	An application u/s. 437 of Cr.P.C in c/w Islampur P.S Case No.204/2020 dt. 18.03.2020 u/s. 6 of POCSO Act Tanjir Alam S/o Lt. Kaimuddin of vill. Baniani P.S. Islampur, U/Dinajpur ..... Accd/Petitioner	Abu Bakar Md. Khalid Saifullah	Yes	POCSO – 9 of 2020	28.04.2020 1.20 pm	
10	An application u/s. 437 of Cr.P.C in c/w Chopra P.S Case No.759/2019 dt. .... u/s 363/365 IPC r/w sec. 4 of POCSO Act pending before the Ld. Court. Akhtarul Haque (25), S/o Ayub Ali of vill. Gendagachh, P.S. Chopra, U/Dinajpur ..... Accd/Petitioner	Sri Snehashish Das	No	POCSO Case No. 47/2019		No urgency. On last occasion bail prayer was moved and rejected on merit.
11	An application u/s. 437 of Cr.P.C in c/w Goalpokher P.S Case No.62/2020 dt. 06/03/2020 u/s 376(2)(i) IPC r/w sec. 6 of POCSO Act pending before the Ld. Court. Masidul S/o Samir of vill. Patwa Banbari, P.S. Goalpokher, U/Dinajpur ..... Accd/Petitioner	Mr. Firoz Ahamed	No	POCSO Case No. 8/2020		No urgency. On last occasion bail prayer was moved and rejected on merit.

**27.04.2020**

Sd/Arup Roy  
**Vacation Judge through VC**